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* IN THE HIGH COURT OF DELHI AT NEW DELHI

+ EX.P. 92/2019 & EX.APPL.(OS) 682/2020, EX.APPL.(OS) 3214/2022, 3620/2022

AJAY RELAN

..... Decree Holder

Through: Mr. Sudhir Makkar, Sr. Advocate with Ms. Meghan Mishra, Ms. Soumya Gupta, Mr. Karanveer Kathunia, M. Maqbool, Mr. Tushar Goel & Mr. Karan, Advocates.

versus

CE CONSTRUCTION LTD.

..... Judgement Debtor

Through: Mr. Gaurav Kumar & Mr. Abhishek Handa, Advocates.

CORAM: HON'BLE MS. JUSTICE NEENA BANSAL KRISHNA

<u>ORDER</u> 10.11.2022

List for arguments on 15th February, 2023 along with CS(OS) 749/1994.

NEENA BANSAL KRISHNA, J

NOVEMBER 10, 2022 S.Sharma

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